Annexure-7

Name of the corporate debtor: EDGE BRAND ARCHITECTS (INDIA) PRIVATE LIMITED; Date of commencement of CIRP:MAY 23, 2023; List of Committee of Creditors as on: JUNE 9, 2023

List of operational creditors (Government dues)

(Amount in₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable					
1	CGST & Central Excise	YES	02-Jun-23	**A) Rs.12,61,232 - Tax Plus Rs. 1,26,123 - Penalty & Interest.(confirmed demand aggregating Rs. 13,87,355)** **B) Rs.10,22,454 - Tax alongwith penalty & Int. - (unconfirmed demand)**	**Rs.12,61,232 - Tax Plus Rs. 1,26,123 - Penalty & Interest.(confirmed demand aggregating Rs. 13,87,355)**	Government Dues	NO	ZERO	NIL	NO	NIL	**10,22,454**	Claim of Rs. 13,87355 - Admitted U/s. 53 (1) (e)(i) - Claim admitted on June 8, 2023 Rs.10,22,454/- not admitted due to time being unconfirmed demand as mentioned in Form B submitted by the claimant itself.
2													
	TOTAL			**24,09,809**	**13,87,355**							**10,22,454**	